

(b) the result of the assessment of these problems made by the Government of West Bengal;

(c) whether the requirements of the squatters have been included in this assessment; and

(d) the amount of money that will be required for solving the residuary problems?

The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna): (a) to (d). The Government of West Bengal have recently submitted a report containing an assessment of the residuary problem of rehabilitation in so far as it relates to grant of loans to displaced persons living outside camps including squatters. The report does not deal with the residuary problem in respect of other matters such as rehabilitation of displaced persons in camps, acquisition of land, development of colonies, etc. and a further report is awaited from the State Government in respect of these matters. According to the State Government's assessment, now received a sum of about Rs. 710 lakhs would be required for disbursement as loans to displaced persons living outside camps. The report is under examination.

Mineral Sand Deposits

*1235. { Shri A. K. Gopalan:
Shri Kunhan:

Will the Prime Minister be pleased to refer to the reply given to Starred Question No. 1904 on the 18th April, 1959 and state the steps taken to have a detailed field survey and laboratory tests of mineral sand deposits on Kovalam beach?

The Parliamentary Secretary to the Prime Minister (Shri Sadath Ali Khan): Preliminary estimates indicate that the total reserves of ilmenite and other minerals in the sands on Kovalam Beach are small and commercial exploitation of the sands will not be economical. However, the

Director of Geology, Government of Kerala, in co-operation with the Atomic Minerals Division of the Department of Atomic Energy proposes to carry out a detailed field survey after the rainy season. The laboratory tests will be done by the Atomic Minerals Division after the completion of the survey and collection of the samples.

Rural Programmes of A.I.R.

*1286. Shri Inder J. Malhotra: Will the Minister of Information and Broadcasting (Dr. B. V. Keskar): (a)

(a) whether the rural programmes of A.I.R. are planned in consultation with the Ministry of Food and Agriculture; and

(b) whether in any of these programmes the participation of progressive farmers is also secured?

The Minister of Information and Broadcasting (Dr. B. V. Keskar): (a) The rural programmes are planned in consultation with the various Departments of the State concerned and expert authorities. Close liaison is maintained also with the Food and Agriculture Ministry of the Union Government.

(b) Farmers who show initiative in trying out new methods and achieving outstanding results are encouraged to participate in the rural programmes.

River Feni

*1257. { Shri Bangshi Thakur:
Shri D. C. Sharma:
Shrimati Mafida Ahmed:

Will the Prime Minister be pleased to refer to the reply given to Starred Question No. 541 on the 23rd February, 1959 and state the latest developments in regard to the dispute over River Feni which lies between Tripura (India) and East Pakistan?

The Parliamentary Secretary to the Minister of External Affairs (Shri J. N. Hazarika): Relevant historical records are at present under study, after completion of which, the matter is to